

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

IN THE MATTER OF:

Swastik Petrochem

...

CP(IB) No.96/Chd/Hry/2022

Petitioner-Financial Creditor

Versus

Sunmaya Construction Pvt. Ltd.

...

Respondent-Corporate Debtor

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.05.2024.

Sd/-

Court Officer